National Company Law Tribunal

Allahabad Bench

CPNO. (IB) 180/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 04.12.2017**

NAME OF THE COMPANY: Maya Movies Put Ltd V/g Tricalor India Section OF THE COMPANIES ACT/1 & B CODE: 9 of I & B code of 2016

SI. NO.

Name

Designation

Representation

Signature

1.

NISHANT MEHIROTRA Adv. Openational Creditor

2.

C.P. No. (IB) 180/ALD/2017

Advocate, Shri Nishant Mehrotra for the Operational Creditor.

Registry is directed to make scrutiny and submit a report. The petitioner is directed to issue notice to the Corporate Debtor Company on behalf of this Court.

The matter to be listed on 21st December, 2017.

Date: 04.12.2017

Typed By;

Jyoti

Stenographer

Shri H.P. Chaturvedi, Member (Judicial)